

ITEM NO.27

COURT NO.14

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 41051/2017

NEELA PRABHUBHAI RATHOD

Petitioner(s)

VERSUS

VASUDEOBHAI JADAOJI RATHOD (DIED) THR. HIS L.RS & ORS.Respondent(s)

Date : 24-10-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA  
[IN CHAMBER]

For Petitioner(s)

Mr. Shirish K. Deshpande, AOR

For Respondent(s)

Mr. Rupesh Kumar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel for the petitioner submits that proof of service has been filed on 16.10.2019.

Registry to verify and proceed accordingly.

(SUSHMA KUMARI BAJAJ)  
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)  
COURT MASTER (NSH)